

THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1847 of 2015

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

06/07.07.2020

Heard through V.C.

Mr. Amit Kumar Verma is present on behalf of the respondent State.

As prayed for by learned counsel for the petitioner, list this case on 21st July, 2020.

(Deepak Roshan, J.)

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